

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

CP (CAA) No. 18/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Vasystron Technologies Pvt Ltd (Transferor Co.,) & M/s. Stic Soft E-
Solutions Pvt Ltd (Transferee Co.,) **...Petitioner**

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr Venkat Rami Reddy, along with Mr Parameswara Reddy, for petitioner present physically.

Smt Kusum Yadav, Assistant RD from RD office present physically.

Mr Deowarat Vasant Rao Meshram, Assistant OL from OL office present physically.

Proof of service filed. As per the same is duly served on the RD, ROC, OL and IT authorities through their nodal officer. For observations if any within 4 weeks by RD, ROC, OL and IT Authorities. Call on 22.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)